

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No 160/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company		Chandra Basu -Versus-Central Land & Building Society Pvt.Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SHAUNAK MITRA, ADVOCATE
2. S.R. KAKRANIA, ADVOCATE
3. SANJEEB SENI, ADVOCATE
4. ARKADEB BISWAS, ADVOCATE

Sanjeeb Sen  
Advocate  
date 29-11-2017

for Respondent  
Nos. 142-43

1. PATITA PARAN BISWAL, Adv
2. KRISHNA. RAY, Adv

Behn  
29/11/17

**ORDER**

Ld. Counsel for the petitioners and the respondent nos. 1, 2 and 3 are present.

Ld. Counsel for the petitioner sought leave of the Court for filing rejoinder by the end of the day. After filing of rejoinder pleadings will be completed. Both the parties are

directed to submit written submissions within 3 weeks from today with a copy in advance to the opposite parties.

List on 19/01/2018.

8d

(Jinan K.R.)  
Member (J)

8d

(V.P.Singh)  
Member (J)